

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART –1, SECTION-1)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY

PUBLIC NOTICE No. 68 (RE-01)/ 1997-2002

NEW DELHI, the 8th February, 2002

In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as notified in the Gazette of India extraordinary, Part-II Section 3, Sub section (ii) vide S.O. No.283(E) dated 31.03.1997, the Director General of Foreign Trade hereby makes the following amendment in Handbook (Vol 1).(RE-01), 1997-2002.

- 1) The following are notified as Agri Export Zones and added in the table at Appendix 59 pertaining to “Agri Export Zone”. These zones shall cover the districts specified in the table below.

S.No	Product	State	Districts covered
4	Cut Flowers	Tamil Nadu	Dharmapuri
5	Grape and Grapewine	Maharashtra	Nasik, Sangli, Pune, Sholapur, Satara and Ahmednagar

2. The following amendments are made in AEZ already notified at S.No.1 and 3 under Public notice no. 41(RE-2001)/97-2002 dated 8.10.2001:-

S.No.	Product	State	Districts covered
1.	Pineapple	West Bengal	Darjeeling, Uttar Dinajpur, Cooch Behar, Jalpaiguri
3.	Lychees	Uttranchal	Udhamsingh Nagar, Nainital and Dehradun.

This issues in public interest.

(N.L.Lakhanpal)

Copy to all concerned,

By orders etc.

Director General of Foreign Trade

(Bipin Menon)
Dy. Director General of Foreign Trade

(File No: 01/94/180/439/AM02/PCIV)